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(d) what progress so far been made in the construction of MX 2 and telephone building in Nanded city of Maharashtra State and by when it will be completed?

THE MINISTER OF STATE OF MINISTRY OF COM-THE MUNICATIONS (SHRI RAM! **NIWAS** MIRDHA): (a) The coaxial cable 2.6 MHz (capacity 600 channels) scheme is planned from Aurangabad to Nanded only. Laying is in progress and the cable is completed to the extent of 50 per cent. Line equipments however, are awaited from M]s. I.T.I. Bangalore.

- (b) Yes, Sir. A small portion of coaxiafl cable was temporarily diverted for another priority work whereas there was no diversion of equipment.
- (c) This coaxial link required 98 kms of imported cable which was expected only by the end of 1984. To maximise the utilisation of available resources, a portion of indigenous coaxial cable received against this scheme was diverted to another priority work in Maharashtra circle.
- (d) No MAX-II building is under construction at Nanded but a MAX-I Telephone building at Nanded will be completed by the end of 1987 subject to the availability of resources.

Sick industrial units in Orissa

- 553. SHRI SANTOSH KUMAR SAHU: Will the Minister of IN-DUSTRY AND COMPANY AF-FAIRS be pleased to state:
- (a) the names of industrial units in Orissa which have been declared as sick during the last three years; and

! (b) what steps have been taken by Government for the revival of such units during the same period?

THE MINISTER OF STATE IN THE MINISTRY OF FNDUS-TRY AND COMPANY AFFAIRS (SHRI AMF MOHD. KHAN):

- (a) As per the data made available by the Reserve Bank of India, there were 4 large sick units in Orissa at the end of December 1983. In accordance with the practices and usages customary among bankers as also in conformity with the provisions of the statutes governing nationalised banks, it will, not be possible to divulge the names of the 'sick' industrial units assisted by the banks.
- (b) Revival of sick industrial units considered by administrative **Ministries** concerned. State Governments and Banks and Financial Institutions in the light of the policy guidelines on sick industries issued by the Government in October 1981. The salient features of these guidelines have already furnished in reply to Rajya Sabha Unstarred Question No. 700 on 15-7-1982.

. Assets of the Birla Group

- 554. SHRI GURUDAS DAS GUPTA: Will the Minister of IN-DUSTRY AND COMPANY AF-FAIRS be pleased to state:
- (a) what are the assets of the Birla Group of Industries as on 31st March, 1985: and
- (b) what were their assets as on the 31st March, 1980?

THE MINISTE!* OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHD.

KHAN): (a) and (b) The value of assets the Birla Group of Companies, registered under the MRTP Act, as on 31-12-1980 and 31-12-1983 were Rs. 1431.99 crores and Rs. 2830.94 crores, respectively as per their balance sheets ending during the years 1980 and 1983, respectively.

Information about assets as on 31-3-1985 is not available since the balance sheets for the period are not yet due for filing.

*. Assets of Industrial Houses

- 555. SHRI GURUDAS DAS GUPTA: Will the Minister of **INDUSTRY** AND COMPANY AFFAIRS be pleased to state:
- (a) the names of the Industrial Houses whose assets are more than one hundred crores as on 31st March, 1985:
- (b) what were their assets 1980: and
- (c) the names of the 25 top in dustrial houses in the country in terms of assets as on 31st March, 1985.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHD. KHAN):

(a) to (c) The information regarding the names of the industrial houses with assets of more than Rs. 100 crores as on 31-3-1985 is not available since the balance sheets as at 31-3-1985 are not yet due for filing. For the same reason, the names of the 25 top industrial houses in the country in terms of assets as on 31-3-1985 are also not available.

A statement i_s Annexed showing the names of industrial houses and single large undertakings, registered under the MRTP Act, as on 31-12-1980, having assets of more than Rs. 100 crores as per their balance-sheets ending in 1980.

to Questions

Statement

Sl. No.	Name of Industrial House	Assets in 1980 (Rs. in Crores)
1	2	3
1	Tata	1533.97
2	Birla	1431-99
3	Mafailal	427:94
4	J.K Singhania	412.72
5	Thaper	348.06
6	r.C.i	343.01
7	Surabhai	317.94
8	A,C,C. , ,	274 51
9	Bangur	264 • 33
10	Shei Ram	. 241.00
11	Kirloskar	220.37
12	Hindustan Liver	219.30
13	Larsen & Toubro	236.03
14	Scindia	212.84
15	Oil India	205.88
16	Modi	198-82
17	T.V.S. Iyenger	1 88 · 6 4
:8	Mahindra & Mahindra	186.03
19	Chowgule	184 •68
30	Bajaj	179+26
21	Khatan	169-47
22	Bhiwandiwala	167-67
23	Ashok Leyland	166-42
24	Reliance Textile	166 '33